

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 11.01.2021 at 10.30 AM  
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Gemini Communication

MAIN PETITION NUMBER : CP/699/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1280(CHE)/2021, IA/629/CHE/2021, IA/1215(CHE)/2021, IA/1168(CHE)/2021

ORDER

In IA/1215(CHE)/2021 the Liquidator is represented by the Ld. Counsel Mr. Venkatavaradhan and the Ld. Liquidator Mr. M.S.Viswanathan is present through video conferencing mode.

At request, the matter is adjourned to **31.01.2022** for orders.

-Sd-

**SAMEER KAKAR**  
MEMBER (TECHNICAL)

-Sd-

**R. SUCHARITHA**  
MEMBER (JUDICIAL)